Before the Appellate Tribunal for Electricity
(Appellate Jurisdiction)

Appeal No. 184 of 2011

Dated: 11th April, 2012

Present : Hon'ble Mr. Justice P.S. Datta Judicial Member
Hon'ble Mr. V. J. Talwar Technical Member

Delhi Transco Ltd	**….**	**Appellant (s)**
	Versus	
D.E.R.C	**….**	**Respondent(s)**

Counsel for the Appellant (s)	**:**	**Mr. Anand K. Ganesan** **Mr.M.G. Ramachandran**
Counsel for the Respondent(s)	**:**	**Mr. Amit Kapur &** **Ms. Sugandha Somani** **for R2 & 3.** **Mr. R.K. Mehta, Mr. David A.** **& Mr. Antaryami Upadhayay**

ORDER

Mr. M.G. Ramachandran, Leaned Counsel for the Appellant submitted that on a similar issue, an appeal is slated to be heard in Court No.-I and it is appropriate that the two appeals are heard together by any of the Court. together. He will make a mention in Court No.-I in this regard today.

Accordingly, we adjorn the matter to **19th April, 2012**.

(V.J. Talwar)
Technical Member

(P.S. Datta)
Judicial Member

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